

---

Sl. No.	Name of the countries
16.	Philippines
17.	Tadzikistan
18.	Republic of India and the National Library of South Africa (NLSA)

---

**Monitoring the use of funds released to various organisations**

†3078. SHRI RAM VICHAR NETAM: Will the Minister of CULTURE be pleased to state:

(a) whether there is any mechanism in place to monitor the use of funds released to various cultural organizations under the Ministry;

(b) if so, the details thereof;

(c) whether Government has received any complaint regarding misuse of these allocated funds; and

(d) if so, details of action taken by Government in this regard and the results thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) to (d) Yes, Sir. The Ministry monitors the activities of cultural organizations through Annual Action Plan, Memorandum of Understanding (MoU) signed between the Ministry of Culture and the concerned organizations and their utilization certificates. Inspection Report and Internal audit of these organizations are also conducted from time to time. The cultural organizations under the Ministry are also annually audited by CAG. As and when, the Ministry notices, receives any complaint and finds misuse of these allocated funds, appropriate action is taken wherever necessary by the Ministry.

**New monuments for maintenance and restoration under ASI**

3079. SHRI SANJAY SETH: Will the Minister of CULTURE be pleased to state:

(a) whether ASI has conducted fresh survey and added any new monuments to its list for maintenance and restoration;

(b) if so, the details thereof and number of monuments restored during the last three years and how many such monuments are in Uttar Pradesh;

---

† Original notice of the question was received in Hindi.

- (c) whether old graves of British soldiers are also being taken care of by ASI;
- (d) if so, the details of their locations city-wise and whether they are being visited by their relatives; and
- (e) how many monuments have been taken out of the list due to their disappearance along with the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Archaeological Survey of India takes up survey for documenting/reporting ancient monuments/sites through exploration and village to village survey. However, during the year 2016, no monument has been added in the list of protected monuments of national importance for maintenance and restoration.

(b) After survey, 22 numbers of monuments have been identified to include under list of centrally protected monuments. The list of monuments is given in Statement (*See below*). Conservation work of the protected monuments is a continuous process. The essential work of them is attended regularly as per the availability of resources including in Uttar Pradesh.

(c) and (d) Information is being collected.

(e) No monument/site has been taken out of the list in the recent past.

***Statement***

*List of monuments identified for protection as of national importance in the country*

Sl. No.	Name of Monument	State
1.	Badarpur Fort, District Karimganj	Assam
2.	Rock Painting at Chintakunta Muddanur Mandal, District Y. S. R. Kadapa	Andhra Pradesh
3.	Ancient Site, Khirsara, District Kacchh	Gujarat
4.	Budhist Monastery at Lahaling District Lalaul and Spiti	Himachal Pradesh
5.	Zimskhang Gongma along with village remains	Jammu and Kashmir
6.	Ancient Caves Saspol/Gon-Nila-Phuk Meditation Caves Saspol, Leh-Laadakh	Jammu and Kashmir
7.	Rock Art site Murgi, Leh-Laadakh	Jammu and Kashmir
8.	Trilochana Temple	Jammu and Kashmir

Sl. No.	Name of Monument	State
9.	Trisher Stupa along with adjusting remains and prehistoric site around Holy Lake (Slob Phan Rso), Leh-Laadakh	Jammu and Kashmir
10.	Navratana Garh Fort	Jharkhand
11.	Janardana Temple, District Thrissur	Kerala
12.	Vishnu Temple (Visnugudi) Nadavyal Sultanbatory Taluk, Wayanad, District Thrissur	Kerala
13.	Dhurabarao (Putalibarao)	Maharashtra
14.	Monument at Ranipur Jharial	Odisha
15.	Zawar, Zinc Protection Centre	Rajasthan
16.	The four Mughal Gardens	Uttar Pradesh
17.	Haveli of Agah Khan	Uttar Pradesh
18.	Haveli of Khan-i-Duran	Uttar Pradesh
19.	Hathi Khana	Uttar Pradesh
20.	Someshwar Mahadeva Temple Char, District Chitrakut	Uttar Pradesh
21.	Ancient Brick Temple (Tundare Baba), Deokalia (Unchagaon) in District Sitapur	Uttar Pradesh
22.	Sanauli	Uttar Pradesh

**Encroachment of heritage sites including Gol Gumbaz in Karnataka**

3080. SHRI D. KUPENDRA REDDY: Will the Minister of CULTURE be pleased to state:

(a) whether Government is aware of encroachment of several protected monuments of national importance;

(b) if so, the details of encroachment of monuments, State/UT-wise; and

(c) the reasons for encroachment and action taken to clear all encroachments and preserve the heritage sites including Gol Gumbaz in Karnataka State?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) There are encroachments in 407 numbers of Centrally protected